

**Read :-** This Office Order No.I.B./178/2020, Dated: 11/06/2020.

**ORDER**

**No. I.B./467 /2020**

In supersession of earlier office order mentioned in preamble, the undersigned is pleased to pass following order of allotment of Police Stations to the Judicial Officers in regard to production of accused involved in criminal offences registered before various Police Stations and also to submit the charge-sheet, till further order, with effect from Date: 02/11/2020 [B.O.H.]

Sr. No.	Name of the Court	Name of the Police Station allotted
1	Mr. I.K.Pathan, Additional Civil Judge & J.M.F.C., Himmatnagar.	(1) Mahila Police Station, Himmatnagar. [Jurisdiction of Himmatnagar Taluka only] (2) U.G.V.C.L. Police Station. Himmatnagar. [Jurisdiction of Himmatnagar Taluka only] (3) Railway Police Station, Himmatnagar Part-I, II, III and N.C Cases.
2	Ms. M.M.Saiyed 2nd Additional Civil Judge & J.M.F.C., Himmatnagar	(1) Himmatnagar Town "A" Division Police Station Part-I, II (2) Himmatnagar Rural Police Station Part-I, III
3	Mr. K.M.Gadhvi, 3rd Additional Civil Judge & J.M.F.C., Himmatnagar	(1) Himmatnagar Town "B" Division Police Station Part-I, II (2) Himmatnagar Rural Police Station Part- II and N.C.Cases.
4	Ms. S.A.Memon, 4th Additional Civil Judge & J.M.F.C., Himmatnagar	(1) Gambhoi Police Station Part-I, II, III and N.C.Cases.
5	Mr. A.A.Jani, 5th Additional Civil Judge & J.M.F.C., Himmatnagar	(1) Himmatnagar Town "A" Division Police Station Part- III and N.C.Cases. (2) Himmatnagar Town "B" Division Police Station Part- III and N.C.Cases.

The register of F.I.R. and other relevant registers for the above Police Station shall be maintained by the concerned Courts and the papers viz. production report, bail papers, F.I.R., etc. shall also be kept with the concerned Court. All the criminal matters shall be instituted before the Chief Judicial Magistrate Court after registration the same shall stand transferred to the respective courts for hearing and disposal, as above.

**District Court**  
**S.K., Himmatnagar**  
**Date : 02/11/2020.**

  
**[H.D.Suthar]**  
**Principal District & Sessions Judge**  
**Sabarkantha at Himmatnagar**

**Read :- This Office Order No.I.B./467/2020, Dated: 02/11/2020.**

**ORDER**


**No. I.B./ 09 /2021**

In supersession of earlier office order mentioned in preamble, the undersigned is pleased to pass following order of allotment of Police Station to the Judicial Officers in regard to production of accused involved in criminal offences registered before various Police Stations and also to submit the charge-sheet, till further order, with effect from **Date: 05/01/2021 [B.O.H.]**

Sr. No.	Name of the Court	Name of the Police Station allotted
1	Mr. N.H.Shaikh, Chief Judicial Magistrate, Himmatnagar.	(1) Himmatnagar Town "A" Division Police Station, Part-I & Part-II

The register of F.I.R. and other relevant registers for the above Police Station shall be maintained by the concerned Courts and the papers viz. production report, bail papers, F.I.R., etc. shall also be kept with the concerned Court.

District Court  
S.K., Himmatnagar  
Date : 04/01/2021.

  
[H.D. Suthar]  
Principal District & Sessions Judge  
Sabarkantha at Himmatnagar

**Copy fw cs to for the information and necessary action :**

1. Chief Judicial Magistrate Court, At : Himmatnagar.
2. 2<sup>nd</sup> Addl. Civil & J.M.F.C. Court, At : Himmatnagar
3. Himmatnagar Town "A" Division Police Station, S.K. At. Himmatnagar.
4. A. P. P. Office, S.K. At. Himmatnagar.
5. Suprintendent, Principal District & Sessions Court, Himmatnagar.
6. Suprintendent, 2nd Additional District & Sessions Court, Himmatnagar.
7. E-Court, Chief Judicial Magistrate Court, At.Himmatnagar.
8. E-Court, District & Sessions Court, S.K.,At.Himmatnagar.